

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sakthi Energy Pvt. Ltd.
Vs
Servalakshmi Paper Ltd.

MAIN PETITION NUMBER :CP/514/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1429(CHE)/2024

ORDER

Present: None for the Applicant/Liquidator.

Perused the application.

This application has been filed seeking extension of liquidation timeline for a further period of 180 days as to complete distribution under Section 53 of IBC, 2016.

Having gone through the reasons stated in the application, the liquidation timeline is extended till 30.09.2024.

IA is accordingly **disposed of**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs